

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
NOVAREF INDIA PRIVATE LIMITED

1.	Name of Corporate Person	NOVAREF INDIA PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	23/08/2019
3.	Authority under which Corporate Person is incorporated/registered	Roc-Ahmedabad, Gujarat Incorporated under the provision of Companies Act, 2013
4.	Corporate Identity Number/Limited Liability Identity number of Corporate Person	U52609GJ2019FTC109654
5.	Address of the registered office and principal office (if any) of Corporate Person	3rd Floor, Chinubhai House, 7-B Amrutbaug Colony, Opp. Sardar Patel Stadium, Near Hindu Colony, Navrangpura, Ahmadabad – 380 014, Gujarat
6.	Liquidation commencement date of Corporate Person	31/07/2023
7.	Name, Address, Email Address, Telephone Number and the registration number of the liquidator	Ravi Kapoor 402, Shaival Plaza, Near Gujarat College, Ellisbridge, Ahmedabad-380 006 E-mail; ravi@ravics.com Telephone No: 079 26420336/7/9 IP Registration Number: IBBI/IPA-002/IP-N00121/2017-18/10290
8.	Last date for submission of claims	30/08/2023

Notice is hereby given that the Novaref India Private Limited has commenced voluntary liquidation on 31st Day of July, 2023

The stakeholders of Novaref India Private Limited are hereby called upon to submit a proof of their claims, on or before 30th Day of August, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Ravi Kapoor

Liquidator for

Novaref India Private Limited (Under Voluntary Liquidation)

IP Registration Number:

IBBI/IPA-002/IP-N00121/2017-18/10290

Date: 01.08.2023

Place: Ahmedabad